

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.C.A. 669/1997

Present : Hon'ble Mr. D.Purkayastha, Judicial Member

Hon'ble Mr. G.S.Maingi, Administrative Member

G. ANanda Rao, Public Relation Officer under South Eastern Railway, Garden Reach, Calcutta, residing at Gr. No.13/B, Flat No.12, S. E. Railway Colony, Garden Reach, Calcutta.

... Applicant

-Versus-

1. Union of India, service through the General Manager, South Eastern Railway having his Office at Garden Reach, Calcutta.
2. Chief Personnel Officer, South Eastern Railway, Garden Reach, Calcutta.
3. Deputy Chief Personnel Officer, (Gaz), South Eastern Railway, Garden Reach, Calcutta.
4. Assistant Personnel Officer, (Staff), South Eastern Railway, Garden Reach, Calcutta.
5. Chief Public Relation Officer, South Eastern Railway, Garden Reach, Calcutta.
6. Muralidhar Sahu, working as Public Relation Officer, South Eastern Railway, Cuttack, Orissa.

... Respondents

For the applicant(s) : None

For the respondents : Ms. B. Ray, counsel

Heard on : 13.6.2000

Order on: 13.6.2000

O R D E R

D.Purkayastha. J.M. :-

When the matter is taken up for hearing on Second Call at about 11-50 A.M. none appears on behalf of the Applicant. We are of the view that applicant is not interested to proceed in this case since on four consecutive dates none appears on behalf of the applicant. Accordingly, application is dismissed for default.